

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 267 of 2013

Dated : 5th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan murtaza
Mr. Aditya panda

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1
Mr. Satyajit Sarna for R-3

ORDER

The learned counsel for the Appellant seeks some time to file the rejoinder. Accordingly, he is directed to file the same on or before 31.03.2014 after serving copy on the other side.

Post the matter on **17.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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